

## INCOME-TAX ASSESSEES (ORISSA)

\*817. **Shri Sanganna:** Will the Minister of Finance be pleased to state the number of income-tax assesseees in the State of Orissa?

The Deputy Minister of Finance (Shri M. C. Shah): The number of persons assessed to the income-tax in the State of Orissa in the year of assessment 1951-52 was 3705.

## COAL IN GARO HILLS

\*818. **Shri Amjad Ali:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what quantity of coal approximately according to the estimate of Sir Cyril Fox, is in deposit in Garo Hills, Assam; and

(b) the names of places where available?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) and (b). Dr. Cyril S. Fox estimated that some 500 million tons of coal exist in the area south of the Tura Range, stretching eastward from the Meridian of Tura to Siju Songmong and Rewak Songmong along the Simsang river.

## MUSLIM THEOLOGY

\*819. **Shri H. G. Vaishnav:** Will the Minister of States be pleased to state:

(a) whether Government are aware that the Muslim theology is still taught in Osmania University at Hyderabad under the garb of cultural education in contravention to the provisions of the Constitution of India; and

(b) if so, what steps are being taken to mend that state of affair?

The Minister of Home Affairs and States (Dr. Katju): (a) and (b). The requisite information has been called for from the Government of Hyderabad and will be placed on the Table of the House when received.

## TUNGABHADRA PROJECT

\*820. **Shri H. G. Vaishnav:** Will the Minister of States be pleased to state:

(a) the amount of loan asked by the Hyderabad Government to complete the Tungabhadra project included in the First Five Year Plan; and

(b) whether the Centre is sanctioning the loan and if so, to what extent and when it would be paid?

The Minister of Home Affairs and States (Dr. Katju): (a) The Hyderabad Government asked for a loan to cover the entire estimated expenditure on the Tungabhadra Project during the five years 1951-56.

(b) The Government of India sanctioned a loan of Rs. 2 crores for the project during 1951-52 and it is proposed to grant a loan of Rs. 2.5 crores in the current financial year.

## NATIONAL CHEMICAL LABORATORY

291. **Dr. Amin:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the amount of expenses incurred by the National Chemical Laboratory, Poona, during the tenure of office of the last Director;

(b) the names of researches done during this period; and

(c) the number of researches patented in India since its establishment?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (c). Statements giving the required information are laid on the Table of the House. [See Appendix IV, annexure No. 52.]

## CAPITAL ISSUES

292. **Shri Nanadas:** Will the Minister of Finance be pleased to state:

(a) the amount actually invested every year in the business investments sanctioned by the Controller of Capital Issues since August, 1947;

(b) the industries in which such investments have been made and the amount in each industry;

(c) the number of foreign firms in each industry who have been given sanction and their capital;

(d) the number of sanctions in each industry in which joint participation of both Indian and foreign capital exists and the relative share of both Indian and foreign capital; and

(e) the number of cases in each industry in which sanction has been granted to existing firms for expansion or otherwise?

The Deputy Minister of Finance (Shri M. C. Shah): (a) and (b). Complete information regarding the amount of capital actually raised

against the sanctions issued by the Controller of Capital Issues is not available.

(c) to (e). The information is being collected and will be laid on the Table of the House in due course.

#### VOLUNTARY DISCLOSURE DRIVE

293. **Shri N. P. Sinha:** (a) Will the Minister of Finance be pleased to state the total amount disclosed, State-wise, as a result of Voluntary Disclosure Drive till 31st August, 1952?

(b) Have the disclosed amounts been put in Government Coffer?

The Deputy Minister of Finance (Shri M. C. Shah): (a) The total amount disclosed upto 31st August, 1952 by assessees statewise is as follows:—

	Income disclosed (in thousands)
	Rs.
Assam	1,28,12
Bihar and Orissa	10,00,44
Bombay City	*8,01,35
Bombay North	5,02,51
Bombay South	62,47
Bombay Central	66,97
Calcutta Central	97,01
Delhi	2,20,10
Madhya Pradesh and Bhopal	1,32,74
Madras	5,20,96
Punjab	1,87,73
Uttar Pradesh	10,81,56
West Bengal	22,97,62
Hyderabad	25,14
Mysore Travancore-Cochin.	68,26
<b>Total all India.</b>	<b>71,92,98</b>

\*Bombay City: Add 2 crores pre-DRIVE Disclosures.

(b) The disclosed amounts do not go into the Government coffers. It is only the tax on this disclosed income which the Government is entitled to take.

#### AGRICULTURISTS OF MANIPUR (LOANS)

294. **Shri L. J. Singh:** Will the Minister of States be pleased to state:

(a) whether the Government of Manipur have extended any agricultural loan either in cash or otherwise to the agriculturists of Manipur;

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(b) if the answer to part (a) above be in the affirmative, in the case of cash loan, the number of agriculturists to whom cash loan has been given and what is the process of repayment; and

(c) in the case of seed or other loan, the number of agriculturists to whom seed or other loan has been given and what is the process of repayment?

The Minister of Home Affairs and States (Dr. Katju): (a) No cash loan has been advanced to the agriculturists by the State Government. Loan in the form of seeds has, however, been given to them.

(b) Does not arise.

(c) 514 agriculturists have been provided with different kinds of seeds during the current year and the price of seeds loaned has to be paid in cash.

#### PAY OF MANIPUR TEACHERS

295. **Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the scales of pay of school teachers of Manipur are the lowest in India; and

(b) whether any proposal is under consideration to adopt the Assam pay scales for schools in Manipur?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes, as far as the scales of pay of lower primary teachers are concerned.

(b) Yes.

#### SCHOOLS IN MANIPUR

296. **Shri Rishang Keishing:** Will the Minister of Education be pleased to state:

(a) the number of Private, Government aided, and full-fledged Government M.E. and High Schools in Manipur; and

(b) whether it is a fact that Grants-in-aid given by the Government to M.E. and High Schools in Manipur are Rs. 50/- and Rs. 100/- respectively?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) The number of High and M. E. Schools in Manipur is